

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 123**  
**Appeal No-25/252/ND/2021**

**IN THE MATTER OF:**

TeeGee Management Services Pvt. Ltd.	...	Appellant
Vs.		
ROC	...	Respondent

**Order under Section 252**

**Order delivered on 22.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the IT Dept. :

**ORDER**

On 12.03.2021, none appeared on behalf of the appellant. Today also none appears on behalf of the appellant. As a last chance, matter adjourned to 15.09.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH